

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 AS ON 01.01.2021

1. Name of Officer (in full) - ANUPAM RASTOGI

3. Present post held **DEPUTY** DIRECTOR (SURVEILLANCE AND IT)

2. Service to which the officer belongs - Non- Ministerial Technical Services of Central Govt.

4. Present Pay in pay level **11(7)**

(1) Name of District, Sub-Division, Taluk & Village or City in which property is situated full location & postal address)	(2) Name & Details of Property Housing, Lands and Other Buildings	(3) Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	(4) Present Value *	(5) If not in own name, state in whose name held & his/her relationship to the Govt. Servant	(6) How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	(7) Annual Income from property	(8) Remarks
Shahdara North East District	Plot no. 1/2351 A and 1/2352 GF East Ram Nagar Street No. 4 Subhash Road Shahdara Delhi 110032	Nov 2013 builder flat	Rs 20,00000/- through bank loan of Rs 18,000,00/-	Mrs. Alka Rastogi, Wife	Through bank loan from SBI Park road Karol BAGh	NIL	NIL
	E-71, IInd floor, M.S. Park Shahdara, Delhi	May 2013 Builder flat	Rs 10,000,00/-	Mrs. Alka Rastogi, Wife	Through registry in May, 2013	NIL	NIL

Signature

Anupam Rastogi
21/02/2021

Name

ANUPAM RASTOGI

Designation

Deputy Director (IT)

Date

21/02/2021

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